

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

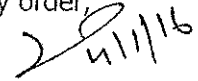
Dated Guwahati the 4th January, 2016

Options are invited from the intending Administrative Officer (Judicial) and Senior Judicial Assistant of this Registry for filling up of **1 (one) clear vacancy of Court Officer** in the Principal Seat of the Gauhati High Court, Guwahati in the pay band of Rs. 8000-35000/- (PB-3) plus Grade pay of Rs. 4900/- p.m. plus other allowances as admissible under the Rules.

The selected candidate for the post of Court Officer will maintain his/her seniority in the original cadre and his/her further promotion will be considered on that basis.

Willing candidates may submit options mentioning their service profile to the A.O.(J) (Establishment) **on or before 25.01.2016.**

By order,


4/1/16

REGISTRAR (ADMN)

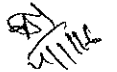
Memo No. HC. V- 11/94(pt-I)/ 1 - 1(A) / Estt. Dtd. 04 .01.2016

Copy for information to: -

1. The Registrar (Vig./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar,,Gauhati High Court, Guwahati.
4. The Deputy Registrar,,Gauhati High Court, Guwahati.
5. The Assistant Registrar,, Gauhati High Court, Guwahati./In-Charge Court Masters to inform all the Court Masters in this regard.
6. The A.O.(J), _____ to circulate the notice amongst the SJA of the respective Sections.
7. The System Analyst, Gauhati High Court, Guwahati with a request to upload the notice in the High Court website *immediately*
8. CA to the Registrar General/PS to Registrar (Admn.), Gauhati High Court, Guwahati.
9. The High Court Notice Board (both New Block and old Block)
10. Office file.


4/1/16

REGISTRAR (ADMN)


4/1/16

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(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati the 4th January, 2016

In continuation to this Registry's earlier Notice No. HC.V-43/2013/897-897A/Estt. dtd. 14.12.2015 calling options for filling up of 4 vacant posts of Court Masters in this Registry, it is hereby informed that the number of posts of Court Masters to be filled up may increase from 4 to 5 at the time of actual appointment. Other conditions of selection issued vide earlier Notice will remain same.

Interested candidates, if any, may submit options on or before **6.1.2016** to the A.O.(J) (Establishment). Candidates already applied for the aforesaid posts in response to the earlier Notice dtd. 14.12.2015 need not apply again.

sd/-
REGISTRAR (ADMN)

Memo No. HC. V- 43/2013/ 3-3A / Estt. Dtd. 4.1.2016
Copy for information to: -

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6. The A.O.(J), _____ to circulate the notice among the SJA/JA of the respective Section.
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